

5.7.94Hon. Mr. S. Das Gupta, AM,
Hon. Mr. T. L. Verma, J.M.

Shri A. V. Srivastava for the applicant, i.e. S. Srivastava appearing on behalf the respondents files an Affidavit enclosing the copy of the resignation letter submitted by the applicant. It appears that the applicant has already been selected for the Provincial Medical Service. In view of this fact, it appears that the application has become infructuous. Learned Counsel for the applicant also ^{concurs} ~~consents~~. The application is therefore dismissed as having become infructuous.

Jh

J.M.

AM